## GOVERNMENT OF INDIA (MINISTRY OF TRIBAL AFFAIRS) LOK SABHA UNSTARRED QUESTION NO. 2218 TO BE ANSWERED ON 01.01.2018

## LAND TITLES TO TRIBES

2218 DR. HEENA VIJAYKUMAR GAVIT:

SHRI SATAV RAJEEV:

SHRI P.R. SUNDARAM:

SHRIMATI SUPRIYA SULE:

SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:

SHRI DHANANJAY MAHADIK:

DR. J. JAYAVARDHAN:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has set deadline for States to grant land rights to tribals;
- (b) if so, the details thereof and the response of the State Government thereto;
- (c) whether the Government has also proposed to recognize the villages settled on forest land as revenue villages and grant rights to hold lease to the forest dwellers and if so, the details thereof; and
- (d) the other steps taken by the Government to extend legal title of the land to traditional forest dwellers in a time bound manner?

## **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI SUDARSHAN BHAGAT)

- (a) No, Madam.
- (b) Does not arise in view of reply to part (a) above
- (c) In terms of Section 3(1)(h) of The Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006, all forest villages, old habitation,

un-surveyed villages and other villages in forests, whether recorded, notified or not, are to be converted into revenue villages by the concerned State Government and the rights are to be vested with the forest dwelling Scheduled Tribes and Other Traditional Forest Dwellers, as defined in the Act.

(d) The implementation of the Forest Rights Act, 2006 is the responsibility of the State Governments / Union Territory Administrations and this Ministry has not set any deadline for the same. Progress in vesting of rights to the beneficiaries is furnished by the State Governments on a monthly basis. These are then compiled by the Ministry of Tribal Affairs and put in public domain. From time to time the Ministry of Tribal Affairs has been exhorting the States to speed up the progress.